

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4145
TO BE ANSWERED ON 11.08.2016

PENSION TO WIDOWS

4145. SHRI ALOK SANJAR:
DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to increase the amount of old age pension and widow pension at present;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government also proposes to provide annual dearness relief to the old age pensioners and widow pensioners;
- (e) if so, the details thereof; and
- (f) whether the Government also proposes to reduce the age limit from 40 years to 18 years under the Indira Gandhi National Widow Pension Scheme (IGNWPS) and if so, the time by which it is likely to be done and if not the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (f): No Madam. At present there is neither any proposal to increase the amount of old age pension nor of widow pension. The Government does not propose to provide annual dearness relief to the old age pensioners. There is also no proposal to reduce the age limit from 40 years to 18 years under the Indira Gandhi National Widow Pension Scheme(IGNWPS).

The assistance under the schemes of National Social Assistance Programme(NSAP) is increased from time to time by Ministry of Finance, depending on the availability of resources and budget allocation. The financial assistance under the schemes of NSAP is provided only to the most vulnerable, i.e. belonging to Below Poverty Line(BPL), households.
